

12



NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/303/ (IB)/2017
NAME OF THE PETITIONER(S) : BHANDARI BROTHERS
NAME OF THE RESPONDENT(S) : UNITED INDIA INSURANCE CO LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	VIVEK MENON vs.	Respondent	
2	Sai vihari for Ciba'vignu	Counsel for Petitioner	

ORDER

Mr.Sai Vihari, Counsel for the petitioner present. Mr.Vivek Menon, Counsel for the respondent present. Counsel for the Petitioner prayed for time stating that that his Senior is held up before the Kolkata Bench. At request, time is enlarged.

Put up on 1.9.2017 at 10.30 A.M.

-SD-

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

-SD-

(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)